GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT LOK SABHA UNSTARRED QUESTION NO. 4036 TO BE ANSWERED ON AUGUST 10, 2016

ADDITIONAL STRUCTURES IN GOVERNMENT QUARTERS

No. 4036 SHRI SANJAY HARIBHAU JADHAV: SHRI RAM MOHAN NAIDU KINJARAPU: SHRI R. DHRUVA NARAYANA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has provided barsati facility at the rooftop of the type-III quarters in Lodhi Colony, New Delhi;
- (b) if so, whether Government proposes to provide toilet facility along with the barsati;
- (c) if not, the reasons therefor;
- (d) whether Government has issued any order/policy for additional/temporary structure in type-I, II and III categories of Government quarters; and
- (e) if so, the details thereof and the present status of implementation of said order/policy?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH)

- (a): Yes, Madam. Open barsati is existing as per original design of type -III quarters at Lodhi Colony, New Delhi.
- (b): There is no proposal to provide toilet facility along with the barsati.
- (c): There are no such provisions in plinth area Norms.
- (d) & (e): Yes, Madam. Permission for additional construction is considered where the existing plinth area is lesser than the laid down norms and additional construction is feasible. The colony-wise details where additional construction has been carried out are as under:

Sector -4, Raja Bazar	64 Nos Type I Quarters
Sector -4 Raja Bazar	1104 Nos Type II Quarters
